(c) Research in Iscador therapy was reintroduced in the Council with the prior ap proval of Scientific Advisory Committee

Written Answers

HUDCO Schemes for Punjab

SHRI KAMAL CHAUDHARY Will the Minister of URBAN DEVELOP-MENT be pleased to state

(a) the details of schemes approved and financed by HUDCO for construction of

houses in Punjab during the last three years, and

(b) the progress achieved so far in implementing such schemes?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN) (a) The details of schemes sanctioned by HUDCO to different borrowing agencies in the State of Punjab during the last three years are as follows

Year	No of Schemes	Project Cost	Allocation	Loan Sanctioned	DUs Sanctioned
			(Rs in crores)		
1987-88	14	17	7 81	11	1312
1988-89	37	42	9 77	36	43349
1989-90	32	23	12 51	15	1310

(b) As per latest available information as against sanctioned number of dwelling units of 103789 48051 units have been completed as on 31 3 1990

Tenders for Ayurvedic Drugs

6406 SHRI RAMDAS SINGH Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

- (a) whether Government invite tenders under Central Health Scheme for Avurvedic and patent drugs for its dispensaries and
 - (b) if so the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD) (a) and (b) Yes, Sir Every year tenders are invited from the firms registered with CGHS for supplying those medicines which are included in the formulary but are not manufactured and supplied by M/s IMPCL, a Government of India Undertaking

Special Quota for Ramzan Period

6407 SHRI AJIT KUMAR PANJA WIII the Minister of FOOD AND CIVIL SUP PLIES be pleased to state

- (a) whether regular quota of sugar kerosene oil etc are increased to State during the Ramzan period
- (b) if so, the details of the increased quota released to Government of West Bengal during the last three years year-wise separately during the Ramzan periods.
- (c) whether it is also a fact that this year the increased quota has not been released to Government of West Bengal and